

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.591
TO BE ANSWERED ON 20.11.2019**

RENAMING RAILWAY STATION

†591. SHRI RAJAN VICHARE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the local public representatives have made suggestions to the Railway Administration and the State Government to prefix Shiravane before Juinagar Railway Station at Harbour rail route of Navi Mumbai ;**
- (b) if so, whether the Railways has received the said proposal from the Chief Secretary of the State Government of Maharashtra;**
- (c) if so, whether the Navi Mumbai Municipal Corporation has taken any initiative to rename this railway station;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor ?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

- (a) : A representation was received from Shri Rajan Vichare, Hon'ble Member of Parliament, for renaming of Jui Nagar railway station.**
- (b) : No, Sir.**
- (c) to (e) : Ministry of Home Affairs, Government of India, is the competent authority to approve change in the name of a railway station on Indian Railways. It does so on the recommendation of the State Government concerned.**

Zonal Railway implements the change of name of railway stations after Gazette notification issued by State Government after getting approval from Ministry of Home Affairs in this regard.
